(b) if so, the amount of commission that has been paid to any party on this contract; and

(c) whether income-tax was deducted on payment of such commission?

THE MINISTER OF STEEL AND MINES SHRI BIJU PATNAIK): (a) SAIL International Limited entered into a contract in March 78 to sell 60,000 tonnes of steel billets to an Iranian party.

(b) No commission has been paid to any party for this contract nor is it payable.

(c) Does not arise.

(Interruptions)

MR. SPEAKER: I have given definite orders........

(Interruptions)

MR. SPEAKER: If no reasons are givevn, give me an appeal. I will pass orders on the matter.

*** *(Interruptions)*

MR. SPEAKER: Do not record. Q. 447A.

SHRI K. MALLANNA: I withdraw from the Question Hour during the Session.

At the stage Shri K. Mallanna left the House.

JOINT VENTURE PROJECTS

*447A. SHRI JANARDHANA POOJARY: Will the Minister to EXTERNAL AFFAIRS be pleased to state:

(a) whether U.S.S.R. has sought India's aid for setting up joint ventures project in South and South East Asia; and

(b) if so, the reaction of the Government, and the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS SHRI ATAL BIHARI VAJPAYEE): (a) and (b). A preliminary understanding has been reached between India and the USSR that the two countries may have joint participation in the designing, construction and commissioning of industrial and other projects in third countries on the basis of mutual benefit and equitable terms and conditions. Such participation is envisaged in the fields of mining, metallurgy, machine building, oil exploration, production and refining cement, light industries, paper and pulp and pharmaceutical industries, irrigation, civil engineering, consultancy etc. It is expected that discussion in regard to India and Soviet Union cooperating in countries in South and South East Asian region for specifc projects would take place in due course.

SHRI JANARDHANA POOJARY: Soviet assistance has been integrated with India's development and India is one of the major beneficiaries of the Soviet assistance because it is the first country to offer assistance on most favourable terms. Has the Indian joint venture abroad shown encouraging performance in retation to the twin policy objective of extending help to developing countries and creating opportunities for export of capital goods, technology and know how? If so, the details thereof.

AN. HON. MEMBER: Which is this question?

MR. SPEAKER: Supplementary list has been given. You have been busy in drafting Privilege Motion.

SHRI ATAL BIHARI VAJPAYEE: I could not follow his question.

MR. SPEAKER: Instead of reading the question, put it in your own words. That will be easy.

SHRI JANARDHANA POOJARY: Has the Indian joint venture abroad

***Not recorded

shown encouraging performance in relation to the twin policy objective of extending help to developing countries and creating opportunities for export of capital goods, technology and know-how? If so, the details thereof.

SHRI ATAL BIHARI VAJPAYEE: Discussions in between India and Soviet Russia about joint venture have taken place recently. Certain projects are under discussion which will be started in Iran, Nigeria and Algeria.

We are finalising proposals in regard to supply of some material and equipment for these projects which have been undertaken by the Soviet Union. In any joint collaboration the objective mentioned by the hon. Member, will be kept in mind.

SHRI JANARDHANA POOJARY: What is the pölicy of the Goverment so far as joint ventures are concerned? Is it for exploitation? If not, what gulidelines have been given by the Government of India in order to prevent this exploitation?

SHRI ATAL BIHARI VAJPAYEE: Joint ventures are undertaken with the consent of the beneficiary country, the country which would like to be benefited. So, there is no question of exploitation. There is the question of assisting the developing country.

श्री ओम प्रकाश त्यागी : मैं यह जानना चाहता हूं कि रूस के साथ मिल कर साउथ और साउथ ईस्ट एशिया में कुछ उद्योगों की स्थापना का जो निर्णय किया गया है, उसके पश्चात् किन किन देशों ने अपने यहां उद्योग स्थापित करने की मांग की है। उन देशों के नाम क्या हैं और वहां पर पहले कौन कौन से उद्योगों की स्थापना की जाएगी ?

श्री अटल बिहारी वाजपेयी : मैंने तीन देशों के नाम बताये हैं: ईरान, अल्जीरिया और नाइजीरिया ।

श्री ओम प्रकाश त्यागी : प्रश्न साउथ और साउथ ईस्ट एशिया के बारे में है।

श्री अटल बिहारी वाजपेयी : साउथ ईस्ट एशिया के बारे में अभी कोई निर्णय नहीं हुआ है। जब कोई निर्णय नहीं हुआ है, तो मैं नाम कैसे बता सकता हूं।

श्री एम० रामगोपाल रेड्डी : अभी मंत्री महोदय ने कहा है कि इट विल बी कैप्ट इन माइंड। मैं यह जानना चाहता हूं कि कितनी चीज़ों को वह अपने माइंड में रखेंगे और कितनी पर अमल करेंगे।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, क्या आपने सवाल सुना है ?

अध्यक्ष महोदय : क्वेश्चन नम्बर 448—श्री चतुर्भुज ।

केन्द्रीय सरकार स्वास्थ्य योजना के औषधालयों में वृद्धि

*448. **श्री चतुर्भुज** : **क्या स्वास्थ्य और परिवार कल्याण** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार के कर्मचारियों की संख्या में निरन्तर वृद्धि को देखते हुए सरकार का विचार केन्द्रीय सरकार स्वास्थ्य योजना के औषधालयों की संख्या में वृद्धि करने का है ; और

(ख) यदि हां, तो चालू वर्ष में कितने नये औषधालय खोले जायेंगे ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) जी हां।

(ख) वर्तमान वित्तीय वर्ष के दौरान 15 एलोपैथिक औषधालय, 4 आयुर्वेदिक, 4 होम्योपैथिक, एक यूनानी औषधालय और 2 दन्तचिकित्सा यूनिटें खोलने की पहले ही मंजूरी दे दी गई है।

इसके अतिरिक्त 1978-79 में विभिन्न शहरों में 20 एलोपैथिक औषधालय, 3 आयुर्वेदिक यूनिटें, 4 होम्योपैथिक यूनिटें, एक यूनानी और एक दन्तचिकित्सा यूनिट तथा 5 पॉलिक्लिनिक खोलने का भी प्रावधान है।

श्री चतुर्भुज : मैं मंत्री महोदय को इस बात के लिए धन्यवाद देता हूं कि प्रश्न का पूरा उत्तर आया है। लेकिन मंत्री महोदय ने यह नहीं बताया है कि चालू वर्ष में 20 एलोपैथिक औषधालय, 3 आयुर्वेदिक यूनिट, 4 होमियोपैथिक यूनिट, एक यूनानी और एक दन्तचिकित्सा यूनिट तथा 5 पोलिक्लिनिक कहां कहां खोले जायेंगे।

श्री विनायक प्रसाद यादव : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है। मैं गेट नम्बर 1 पर आ रहा था। वहां पंद्रह बीस नौजवान किसी